NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCA/157/CAA/2017

NAME OF THE PETITIONER(S)

: REAL IMAGE LLP

NAME OF THE RESPONDENT(S)

: QUBE CINEMA TECHNOLOGIES PVT LTD

UNDER SECTION

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

Kiramasany Givinohan kunar

Courses for Applicant a.v. my

ORDER

Counsel for the Petitioner present. It has been seen that he has not fulfilled the requirement as per law. Therefore, he is directed to file the Application under section 230 of the Companies Act, 2013 after making compliance with the relevant provisions for the purpose of seeking reliefs, if any.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)